Department of Personnel

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Order

6/24/2013-PER/3275

Read :(1) Order No. 15/7/2000/PER(A) dated 16-5-2000.

(2) Order No.15/7/2000/PER(B) dated 16-5-2000.

Consequent to the amendment of the Goa Building (Lease, Rent and Eviction) Control (Amendment) Act, 2013 and transfer of the jurisdiction to hear the matters of Rent Control from Revenue Authority to Judicial Court, four posts within the sanctioned strength of Junior Scale posts of Goa Civil Services viz. Dy. Collector (Rent Control) North and Additional Dy. Collector (Rent Control), Mapusa under North Goa District and Dy. Collector (Rent Control), South and Additional Dy. Collector (Rent Control), Vasco under South Goa District are hereby re-designated as Deputy Collector, North-1, Deputy Collector, North-2, Deputy Collector, South-1 and Deputy Collector, South-2 respectively.

The Collectors, North and South shall assign work and designation to these posts as per requirement of the respective Collectorates and forward copy of the Order to this department for record.

This issues with the approval of Administrative Reforms Department vide their No. 844/F dated 30-06-2015 and concurrence of Finance Department vide their U. O. No. 1477671 dated 31-07-2015.

By order and in the name of the Governor of Goa.

R. Aga,

Under Secretary (Personnel-II).

Porvorim, 21st September, 2015.

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